Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.134/2017 in O.A.No.1262/2017

Tuesday, this the 6th day of March 2018

Hon'ble Mr. K.N. Shrivastava, Member (A)

- 1. Sh. Hukum Singh s/o Sh. Babu Ram (aged about 57 years) Group D Mali Date of enrolment 01.05.1982 r/o A/73, Shanti Nagar Behind Nepal Hotel, Malgodam Road Mathura, Agra (UP)
- 2. Sh. Udayvir Singh s/o Sh. Bahadur singh (aged about 40 years)
 Group D Mali, date of enrolment 01.05.1982
 r/o Vill & Post Malpur Teh & Distt. Agra (UP)
- 3. Sh. Radhakrashan s/o Sh. Parnam Singh (aged about ___ years)
 Group D Mali, date of enrolment 06.03.2013
 r/o vill. Nagle Tej, Post Khura
 Teh. Karhal, Distt. Mainpuri (UP)

..Applicants

(Mr. Ranjit Singh, Advocate)

Versus

Ministry of Defence & others

- The Secretary
 Ministry of Defence
 Deptt. Of Defence Production
 New Delhi 110 011
- Dte Gen of Medical Services (Army)
 Adjutant General's Branch
 Army Headquarters
 L Block, New Delhi 110 001
- 3. Dte Gen of Armed Forces Medical Services
 Min of Defence, AHQ
 M Block, New Delhi 110 001

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4. Commandant
Military Hospital Agra
Uttar Pradesh

(Mr. R K Sharma, Advocate)

..Respondents

ORDER (ORAL)

This R.A. has been filed seeking review of order dated 19.04.2017

passed in M.A. No.1385/2017 whereby the applicant had sought

condonation of delay of 4288 days in filing O.A. No.1262/2017. The said

O.A. was disallowed vide order dated 19.04.2017.

2. Heard the learned counsel for the parties and also went through the

records. The delay in filing O.A. No.1262/2017 is of 4288 days. The

Tribunal has rightly disallowed the M.A. seeking condonation of such a long

delay. Hence, I do not find any merit in this R.A. Dismissed accordingly.

(K.N. Shrivastava) Member (A)

March 6, 2018

/sunil/